

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. M V RAMESH

Petition(s) for Special Leave to Appeal (C) No(s).
28092-28093/2014

HARI SHANKAR RAI Petitioner(s)

VERSUS

STATE OF U.P & ORS Respondent(s)
(with office report)

Date : 06/05/2016 These petitions were called on for hearing today.

For Petitioner(s)
Mr. Devendra Singh, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Service of notice is complete on the respondent Nos.1 & 3, but
no one has entered appearance on their behalf.

Ld.counsel for the petitioner is directed to take fresh steps
in respect of the respondent No.2 within four weeks.

List the matter again on 29.07.2016.

(M V RAMESH)
Registrar

SB

Signature Not Verified

Digitally signed by
Sushma Kumari Bajaj
Date: 2016.05.07
10:26:22 TLT
Reason: